CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

O.A. No. 1030 of 1996

Date of order: 03.01.2001

Present:

Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. M. P. Singh, Administrative Member

Sri Ranjit Chattopadhyay @ Chatterjee, S/o Late Hari Das Chattopadhyay, working for gain as U.D.C., MES No.246112 under Chief Engineer, Head Quarter, Eastern Command, Calcutta and residing at Nimta, Nadikul Road, Belghoria, Calcutta-700 049

... Applicant

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UNION OF INDIA & ORS., service through the Secretary, Ministry of Defence, New Delhi

- 2. The Vice Chief of Army Staff, Sena Mukhyalaya, Army Head Quarters, DHQ, New Delhi-110 011
- 3. The Engineer-in-Chief, Army Head Quarters, DHQ, P.O. New Delhi-110 011 $\,$
- 4. The Chief Engineer, Headquarters (Engineers Branch), Fort William, Calcutta-700 021

... Respondents

For the Applicant: None

For the Respondents :Ms. U. Sanyal, counsel

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D. Purkayastha, JM

When the case is called for hearing none appears on behalf of the applicant. It appears from the record that on last four consecutive occasions when the case was listed for hearing none appeared for the applicant. Mrs. Sanyal, learned counsel appears on behalf of the respondents and submits that the application is devoid of merit. However, we find that the applicant himself is also not present. Therefore, the application is dismissed for default.

(M. P. Singh)

MEMBER (A)

(D. Purkayastha)

MEMBER (J)